

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4435
ANSWERED ON 27.03.2025**

CARBON CREDIT TRADING SYSTEM

4435. SHRI P V MIDHUN REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the designated consumers (DCs) under the Perform, Achieve and Trade (PAT) scheme shall be transitioned to the newly launched Carbon Credit Trading System (CCTS) by 2026-27 and if so, the details thereof;**
- (b) whether the Government has made any assessment of the actual benefit that would accrue to these DCs on account of such transition and if so, the details thereof; and**
- (c) whether the Government has planned to collaborate with other countries that have implemented/announced similar schemes for learning and trading and if so, the details thereof?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): Designated Consumers in identified sectors are expected to be gradually transitioned from the Perform, Achieve and Trade (PAT) scheme to the Carbon Credit Trading System (CCTS) by 2026-27.

(b): The Ministry of Power has not conducted any specific assessment of the actual benefits that would accrue to these designated consumers (DCs) as a result of such a transition.

Under the PAT scheme, targets for obligated entities are set in terms of energy savings, whereas under the CCTS, targets are assigned based on greenhouse gas emission intensity. Compliance with these emission targets helps entities benefit from energy conservation and emission reduction, enhancing the competitiveness of their products. Additionally, entities that exceed their prescribed targets earn carbon credit certificates, which can be monetised.

(c): Presently, the Ministry of Power has no such plans. However, learnings from international experiences are being incorporated in the design of CCTS.
